

Discussion on Draft of Industrial Relations Bill with I.L.C.

2440. SHRI NIMBALKAR: Will the Minister of LABOUR be pleased to state:

(a) whether the Government of India had circulated the draft of the proposed Industrial Relations Bill to the ILC (Indian Labour Conference);

(b) whether Government had promised to discuss the bill at the next ILC meeting; and

(c) if so, when the next ILC meeting is intended to be called for?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) No, Sir.

(b) The major recommendations of the National Commission on Labour, which are being kept in view while finalising the Industrial Relations Bill, were discussed at various tripartite (including the Indian Labour Conference and the Standing Labour Committee) and other forums and as such it was not considered necessary to discuss the points again at the Indian Labour Conference.

(c) No date has yet been fixed. We are contemplating to hold the Conference in the near future.

Recognition to P.L.O.

2441 SHRI HARI SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have recently given recognition to the Palestine Liberation Organisation;

(b) if so, the reasons therefor and the reaction thereof in the world countries; and

(c) what facilities are being given and would be given in India and by India to the P.L.O.?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). The Government have for some time accepted the Palestine Liberation Organisation as the legitimate representative of the Palestinian people in their struggle for the restoration of their legitimate rights. Our sympathy and support for the Palestinian cause dates back to re-Independence days. This cause has received sympathy and support of the overwhelming majority of the international community.

(c) The Palestine Liberation Organisation requested the opening of an office of the Organisation in India to which the Government of India has agreed.

Fresh approach to normalise Sino-Indian relations

2442 SHRI SARJOO PANDEY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Chinese Government made any fresh approach during the time of World Table Tennis Championship in Calcutta with a view to normalise relations with India;

(b) whether the press report to this effect had been brought to the notice of Government; and

(c) if so, the facts thereof and the reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c). Government have seen the reports in the press of statements made in reply to questions put to Leader of the Chinese Delegation to the World Table Tennis Championship held in Calcutta.

No fresh approach has been made to Government.